

Sl. No.	Hydroelectric Power Project Details
<b>Himachal Pradesh</b>	
12.	Chhatru HEP Project (126 MW) District: Lahaul & Spiti in Himachal Pradesh.
13.	Shongtom-Karcham HEP Project (450 MW) District: Lahul & Spiti in Himachal Pradesh
14.	Sach-Khas HEP (260 MW) project in Chamba District of Himachal Pradesh
15.	Rupin HEP (45 MW) project in the Lahul & Spiti District of Himachal Pradesh
<b>Jammu and Kashmir</b>	
16.	Kiru HEP (660 MW) project in the District Kishtwar of Jammu and Kashmir
17.	Kwar HEP (560 MW) project in the District Kishtwar of Jammu and Kashmir
<b>Karnataka</b>	
18.	Gundia HEP Project (200 MW) in Hasan & Dakshin Kannada Districts of Karnataka
<b>Sikkim</b>	
19.	Chuzachen (99 MW) HEP in Sikkim (Environmental Clearance for revised capacity of 110 MW)
<b>Uttarakhand</b>	
20.	Jelam Tamak HEP (108 MW) Project in Chamoli District of Uttarakhand

**Reduction in forest cover**

†489. DR. VIJAYLAXMI SADHO: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) whether Government is aware that forest area of the country is reducing continuously;

(b) if so, State-wise details of forest area and the reasons of depletion of forest area;

(c) the amount of allotment of funds to various States for afforestation during the last five years, the details thereof, year-wise and State-wise; and

(d) the area of forest cover that has been increased by afforestation, if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) As per India

†Original notice of the question was received in Hindi.

State of Forest Report 2013 there is a net increase of 5871 square kilometers in the forest cover as compared to India State of Forest Report 2011. However, in 16 States/Union Territories, decrease in forest cover has been reported, details of which alongwith reasons for decrease are given in Statement-I (See below).

(c) and (d) Afforestation in the country is taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Integrated Watershed Management Programme (IWMP), National Bamboo Mission (NBM) and under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), 13th Finance Commission Grant, different State Plan/Non-Plan Schemes including externally aided projects. National Afforestation Programme (NAP) of the Ministry of Environment & Forests is a 100% Centrally Sponsored Scheme for afforestation and tree plantation and eco-restoration of degraded forests and adjoining areas in the country. The Scheme is being implemented through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development Agency (FDA) at Forest Division level and Joint Forest Management Committees (JFMCs) at Village levels. The State-wise details of funds released and area approved for treatment under NAP Scheme for the last five years till 15.11.2014 are given Statement-II and III (See below) respectively.

The Ministry has also released to the tune of ₹4994.55 lakhs and 1265.50 lakhs to the states in the financial year 2012-13 and 2013-14 for preparatory activities for implementation of Green India Mission. The activities undertaken by the State Governments under preparatory phase include institutional strengthening, training, identification of landscapes and preparation of Perspective Plan for implementation of Green India Mission. The Year-wise and State-wide details of allocation of funds are given in Statement-IV.

#### **Statement-I**

*States/UTs showing loss in forest cover and reasons for loss*

Sl. No.	States/UTs	Change (square kilometer)	Reasons for loss
1	2	3	4
1.	Andhra Pradesh	-273	Rotational felling mainly of fast growing species, open cast mining, encroachments
2.	Arunachal Pradesh	-89	Shifting cultivation practices.

1	2	3	4
3.	Assam	-2	Encroachment, Biotic Pressure, Shifting Cultivation Practices
4.	Chhattisgarh	-53	Developmental activities, mining, encroachments
5.	Haryana	-22	Developmental activities, Rotational felling
6.	Jammu and Kashmir	-1	Development activities
7.	Karnataka	-62	Rotational felling
8.	Madhya Pradesh	-178	Submergence of area, mining, encroachments
9.	Maharashtra	-14	Encroachments etc.
10.	Manipur	-100	Shifting cultivation practices
11.	Mizoram	-63	Shifting cultivation practices
12.	Nagaland	-274	Biotic pressure, shortening of shifting cultivation cycle
13.	Rajasthan	-1	Biotic Pressure and Mining
14.	Sikkim	-1	Earthquake induced landslide leading to loss of forests
15.	Tripura	-111	Shifting cultivation practices
16.	Andman and Nicobar Islands	-13	Loss in mangrove vegetation
TOTAL		-1257	

***Statement-II***

*Details of funds sanctioned during last four years ( 2010-11 to 2013-14) and current year under National Afforestation Programme Scheme*

(₹ in crore)						
Sl. No.	States	2010-11	2011-12	2012-13	2013-14	2014-15 till 15.11.2014
1	2	3	4	5	6	7
1.	Andhra Pradesh	15.74	19.66	5.42	11.06	4.56
2.	Bihar	6.21	7.22	8.89	12.81	14.00
3.	Chhattisgarh	35.84	25.23	15.79	21.99	20.00

1	2	3	4	5	6	7
4.	Goa	0.00	0.00	0.00	0.00	-
5.	Gujarat	33.00	30.69	23.58	23.36	21.00
6.	Haryana	24.24	15.20	10.37	18.06	11.00
7.	Himachal Pradesh	6.48	8.19	3.63	5.22	5.17
8.	Jammu and Kashmir	10.49	12.12	6.06	13.44	-
9.	Jharkhand	19.82	20.84	9.39	16.82	12.00
10.	Karnataka	15.81	15.38	12.17	17.75	21.35
11.	Kerala	11.28	9.45	11.69	13.97	10.62
12.	Madhya Pradesh	40.22	33.80	19.34	25.24	21.00
13.	Maharashtra	38.19	33.11	28.89	32.58	35.00
14.	Odhisia	17.37	11.41	7.83	10.71	18.00
15.	Punjab	0.00	2.41	1.52	3.23	3.74
16.	Rajasthan	8.40	10.29	5.10	5.62	6.70
17.	Tamil Nadu	7.21	6.15	5.99	5.68	8.50
18.	Telangana	0.00	0.00	0.00	0.00	4.07
19.	Uttar Pradesh	23.64	31.02	18.95	22.00	24.00
20.	Uttarakhand	11.69	15.06	6.45	7.12	5.00
21.	West Bengal	4.73	6.89	4.15	3.82	2.84
	TOTAL (Other States)	330.36	314.13	205.20	270.52	248.55
22.	Arunachal Pradesh	7.01	0.00	3.32	0.00	-
23.	Assam	12.40	10.52	2.92	5.98	-
24.	Manipur	10.38	12.74	9.46	12.12	8.00
25.	Meghalaya	9.54	9.53	10.05	9.00	-
26.	Mizoram	12.23	13.36	8.23	12.02	15.00
27.	Nagaland	10.11	11.69	10.88	9.82	11.00
28.	Sikkim	12.53	12.34	5.42	7.54	6.00
29.	Tripura	11.76	17.10	8.46	14.55	10.20
	TOTAL (NE States)	85.96	87.29	58.75	71.03	50.20
	GRAND TOTAL	416.32	401.42	263.95	341.55	298.75

***Statement-III***

*Details of approved advance work area from 2010-11 to 2014-15 under  
National Afforestation Programme Scheme*

(Area in hectares)

Sl. No.	State	Year				
		2010-11	2011-12	2012-13	2013-14	14-15 till 15.11.2014
1	2	3	4	5	6	7
1.	Andhra Pradesh	2341	5453	0	1605	810
2.	Bihar	0	5647	2415	3885	1786
3.	Chhattisgarh	1177	8370	2934	5906	4699
4.	Goa	0	0	-	0	-
5.	Gujarat	1760	11150	2000	2735	5284
6.	Haryana	1100	3145	1519	3035	1900
7.	Himachal Pradesh	1646	2566	1450	908	2237
8.	Jammu and Kashmir	0	4857	4486	2260	-
9.	Jharkhand	0	4815	0	3975	3924
10.	Karnataka	0	9523	1880	3070	2900
11.	Kerala	666	2947	1000	1620	1478
12.	Madhya Pradesh	13000	10219	5125	5110	4786
11.	Maharashtra	0	9854	2900	6850	6647
14.	Odisha	0	7410	1975	4910	6535
15.	Punjab	0	625	0	1347	1628
16.	Rajasthan	400	3300	1250	2325	2550
17.	Tamil Nadu	0	2984	1800	2094	750
18.	Telangana	0	0	0	0	795
19.	Uttar Pradesh	5167	12435	4270	4890	8548
20.	Uttarakhand	3340	5058	2350	1241	1330
21.	West Bengal	2815	2360	710	970	2495
TOTAL (Other States)		33412	112718	38064	58736	61082

1	2	3	4	5	6	7
22.	Arunachal Pradesh	3125	0	0	0	-
23.	Assam	0	0	0	3675	-
24.	Manipur	3599	4250	3970	2530	1835
25.	Meghalaya	4800	3930	3000	3000	-
26.	Mizoram	2370	2600	2500	3000	3135
27.	Nagaland	2000	8000	2910	4000	2130
27.	Sikkim	1549	3730	650	1095	1851
28.	Tripura	6271	6220	4435	4547	1796
TOTAL (NE States)		23714	28730	17465	21847	10747
GRAND TOTAL		57126	141448	55529	80583	71829

**Statement-IV**

*Details of funds released to the State Governments for preparatory activities under Green India Mission*

(₹ in lakhs)

Sl. No.	State	Financial Year 2011-12	Financial Year 2012-13	Financial Year 2013-14
1	2	3	4	5
1.	Andhra Pradesh	89.53	-	0
2.	Arunachal Pradesh	0	-	127.00
3.	Assam	130.00	-	0
4.	Bihar	0	-	224.85
3.	Chhattisgarh	972.00	-	0
6.	Gujarat	133.80	-	0
7.	Haryana	357.00	-	0
8.	Himachal Pradesh	126.50	-	0
9.	Jammu and Kashmir	64.00	-	0
10.	Jharkhand	147.00	-	0
11.	Karnataka	267.45	-	0

1	2	3	4	5
12.	Kerala	194.60	-	0
13.	Madhya Pradesh	823.50	-	0
14.	Maharashtra	405.77	-	0
15.	Manipur	40.50	-	
16.	Meghalaya	0	-	89.70
17.	Mizoram	0	-	223.65
18.	Nagaland	141.50	-	0
19.	Odisha	107.50	-	0
20.	Punjab	125.50	-	0
21.	Rajasthan	275.25	-	0
22.	Sikkim	0	-	299.55
23.	Tamil Nadu	72.15	-	0
24.	Tripura	350.50	-	0
25.	Uttar Pradesh	119.50	-	0
26.	Uttarakhand	51.00	-	0
27.	West Bengal	0	-	300.75
	TOTAL	4994.55	-	1265.50

#### **Launching of Air Quality Index**

490. SHRIMATI WANSUK SYIEM: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government proposes to launch Air Quality index to provide easy access to citizens of urban areas of the quality of the air they breathe;

(b) whether at present 246 cities in India have some form of air quality monitoring with 16 cities under real time monitoring system; and

(c) the time-frames for formalizing Purity Index—across major urban pockets and for the roll-out, nation-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The ambient air quality is monitored by the Central Pollution Control Board (CPCB) in association with various State Pollution Control Boards (SPCBs) / Pollution Control Committees